

Dated-13<sup>th</sup> October, 2022

NOTICE

**Sub: Blocking of Assessor ID (ASBEX186366) of Mr. Gaurav Kumar Singh, Trainer-reg.**

This has come to our notice that assessor Mr. Gaurav Kumar Singh was not following guidelines to be followed by an Assessor and issuing Food Safety Supervisor (FSS) Certificates without proper assessment the Food Handlers; and, wrongly marking their attendance without their presence.

2. Therefore, show cause notice was served to him through an email dated 25.08.2022 for violations of the guidelines to be followed by an Assessor.

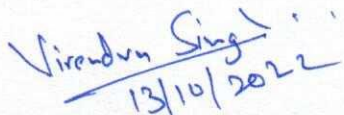
3. The reply submitted by Mr. Gaurav Kumar Singh through email dated 02.09.2022 in response to the above show cause notice was not found satisfactory as he failed to justify his unscrupulous acts and admitted that certificates to some of the candidates were issued without conducting training.

4. Further, while monitoring various online training sessions on 29.08.2022 organized by the various Training partners, it is found that the Training partner Quantus Management System Private Limited changed the mode of Training session of batch code no. BMACOVID103/00421, from online to offline mode without any intimation to the Training division, FSSAI. Mr. Gaurav Kumar Singh was assessor of this training batch. The training partner did not conduct the training program which was confirmed by some of the Trainees and Mr. Gaurav Kumar Singh issued Training certificates to all the candidates without conducting this training program.

5. The matter was examined and it is found that assessor Mr. Gaurav Kumar Singh has issued certificates to the candidates without their presence and assessment in the training program.

6. In view of the above, the Competent Authority has decided to block the assessor ID of Mr. Gaurav Kumar Singh for a period of two years with immediate effect.

This is issued with the approval of the Competent Authority.

  
(Virendra Singh Shekhawat)  
Manager (Training)

To

Mr. Gaurav Kumar Singh (Assessor ID No. ASBEX186366)

Copy for information to:

1. Commissioner of Food Safety (All States/UTs)
2. Directors (All Regional Offices)
3. CITO-with a request to upload on FoSTaC and FSSAI website for wider circulation.